

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

**Date : 26<sup>th</sup> March, 2019**  
**Time : 02.00 P.M.**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR DIRECTION</b>			
1.	<b>Original Application No. 646/2018</b> (Earlier O.A.No.550/2016)	Ram Ji Vyas Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Ms. Upama Bhattacharjee, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Gaurav Kumar Bansal & Mr. Rahul Khurana, Adv. Local Commissioner Dr. Manish Singhvi, AAG with Mr. D. K. Devesh, Adv. for State of Rajasthan
<b>FOR HEARING</b>			
2.	Original Application No. 613/2016 (M.A. No.1626/2018)	Ram Niwas Goel Vs. Commissioner, East Delhi Municipal Corporation	Mr. Sanjay Upadhyay, Adv.(Amicus Curiae)  Mr. Balendu Shekhar, Adv. for EDMC Mr. A. K. Prasad, Adv. for CGWA Mr. Ajay Jain, Adv. for GNCTD Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Ms. Sakshi Popli, Adv. for DJB Mr. Satish Kumar, Adv. for CPCB Mr. Dinesh Jindal, LO for DPCC
3.	<b>Execution Application No. 15/2018</b> (M.A. No. 1327/2018) IN O. A. No. 502/2017	Veterans Forum for Transparency Public Life Vs. Department of Health and Family Welfare, Govt. of Bihar & Ors.	Mr. A. K. Dubey, Adv. for Applicant  Mr. Devashish, Adv. for R-1 Mr. Gautam Singh, Adv. Adv. for Bihar PCB Mr. Ranjesh K. Sinha, Adv. for R-3 Mr. M. Sheob Alam, Adv. for State of Bihar Mr. Rajkumar, Adv. for CPCB Mr. Ajay Jain, Adv. for GNCTD

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